

CENTRAL ADMINISTRATIVE TRIBUNAL
Principal Bench

O.A. No. 2895 of 1992

(A)

New Delhi, dated the 13th Jan. 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)
HON'BLE Mrs. LAKSHMI SWAMINATHAN, MEMBER (J)

Lal Chand,
S/o Shri Durga Prasad,
R/o A-222, Raghbir Nagar,
25 Sq. Yds.,
New Delhi-110027. ... APPLICANT

(By Advocate: Shri S.K. Gupta)

VERSUS

1. Union o f India through
the Secretary,
Ministry of Urband Development,
Nirman Bhawan,
New Delhi.
2. The Director General of Works,
C.P.W.D.,
Nirman Bhawan,
New Delhi.
3. The Executive Engineer,
K Division,
I.P. Bhawan,
New Delhi. ... RESPONDENTS

(None appeared)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Shri Gupta appears and states that in
the light of Hon'ble Supreme Court's judgment
in 1995 (1) SC SLJ P.267 State of Orissa Vs.
A.C. Mohanty, he is not pressing the O.A. and
prays for permission to withdraw the O.A.
Permission is granted and the O.A. is
dismissed as withdrawn.

Lakshmi Swaminathan *S.R. Adige*
(Mrs. LAKSHMI SWAMINATHAN) (S.R. ADIGE)
Member (J) Vice Chairman (A)
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